

ITEM NO.62

COURT NO.3

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).39980/2012

(From the judgement and order dated 24/08/2012 in ITA No.112/2004 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

JUSTICE G.K. MATHUR (RETD.)

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX, MEERUT & ANR

Respondent(s)

(With prayer for interim relief)

Date: 25/11/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Ms. Poonam Prasad, Adv. for
Ms. Laxmi Arvind, Adv.

For Respondent(s) Mr. Gaurav Dhingra, Adv.
Ms. A. Subhashini, Adv. for
Mrs Anil Katiyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

A letter has been circulated by the advocate-on-record for
the petitioner praying for time on the ground of illness of the
counsel.

List the matter after four weeks.

|(Pardeep Kumar)
|Court Master

| |(Renu Diwan)
| |Court Master

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